

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/51(KB)2021
IA(I.B.C)/1334(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	GSA RETAIL LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physical)

Mr. Udit Agarwal, Adv. : For RP
Mr. Vishnu Kr. Tulsyan, RP in person

ORDER

1. Ld. Counsel for the RP present. RP present in person.
3. **IA(I.B.C)/1334(KB)2022**
 - i. This IA has been filed by the Resolution Professional for taking on record the 3rd Progress Report dated 15th of October, 2022 at page 16-108. This IA is accompanied by an affidavit of Resolution Professional. Progress Report is taken on record.
 - ii. IA is allowed and **disposed of**.
4. Post CP for further Progress Report on **17/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**